

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3948
TO BE ANSWERED ON 28.03.2022

Damage to Mada Mangrove in Andhra Pradesh

3948. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the National Green Tribunal report on damage to Mada Mangrove forests in East Godavari due to construction activity by the State Government of Andhra Pradesh;
- (b) if so, the details of the extent of damage to mangroves and its impact by causing disruption of livelihood for fishermen families;
- (c) whether the State Government of Andhra Pradesh has taken any remedial measures for rejuvenation of mangroves in East Godavari;
- (d) if so, whether any auditing of remedial measures has taken place, if not, the reasons therefor along with the future course of action; and
- (e) the details of the funds allocated to State Government of Andhra Pradesh, funds utilized for rejuvenation of mangroves since 2019 and lying unused and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) A joint committee constituted by the Hon'ble NGT (SZ) vide order dated 27.08.2020 in O.A. No. 160 of 2020 has observed in its report submitted before the Hon'ble NGT on 12.01.2021 that depositing of dredging spoils has impacted the portion of bund and consequently portion of mangrove area damaged which is approximately 1.8 Kms from the Coringa Wildlife Sanctuary boundary as well as proposed Eco Sensitive Zone of Coringa Wildlife Sanctuary. The Committee vide its further report filed before the Hon'ble NGT has recommended the following:

- The Restoration methods in the manual "Manual Forest Restoration in Andhra Pradesh, India" published by M.S. Swaminathan Research Foundation can be followed since it was a successful project in Andhra Pradesh.
- Rs. 20 lakhs may be required for the purpose of restoration of mangroves in the affected area.

The progress by the concerned authorities on recommendation of the joint committee is submitted to Hon'ble NGT. The matter is sub-judice.

- (e) The State Government of Andhra Pradesh has utilized an amount of Rs.107.606 lakh, Rs.76.170 lakh and Rs.48.560 lakh during 2019-20, 2020-21 and 2021-22 (up to February, 2022) respectively for rejuvenation of mangroves since 2019.
